

11.10½ hrs.

(v) SECURITIES LAWS (AMENDMENT) BILL, 2003*

Title: Introduction of the Securities Laws (Amendment) Bill, 2003.

THE MINISTER OF FINANCE AND COMPANY AFFAIRS (SHRI JASWANT SINGH): Sir, I beg to move for leave to introduce a Bill further to amend the Securities Contracts (Regulation) Act, 1956 and the Depositories Act, 1996.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Securities Contracts (Regulation) Act, 1956 and the Depositories Act, 1996. "

The motion was adopted.

SHRI JASWANT SINGH: I introduce** the Bill.

* Published in the Gazette of India, Extraordinary, Part-II, Section-2, dt.18.8.2003

**Introduced with the recommendation of the President